

RESUME OF WORK DONE BY LOK SABHA

(THIRTEENTH LOK SABHA- SEVENTH SESSION, 2001)
(23rd July to 31st August, 2001)

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P R E F A C E

This Publication contains a brief resume of work done in the Thirteenth Lok Sabha during the Seventh Session, i.e. from 23rd July to the 31st August, 2001.

G.C.MALHOTRA
Secretary-General

1. DURATION OF SESSION

Date of Commencement	:	@23 July, 2001
Date of Adjournment <i>sine die</i>	:	* 31August, 2001
Date of Prorogation	:	*3 September, 2001
Total Number of days of Session :		*40 days
Number of actual sittings	:	*29 days
Number of Hours of sittings	:	*174 hours 30 mts.

@ The first sitting commenced with the playing of National Anthem.

* The last sitting ended with the playing of National Song

2. ADJOURNMENT MOTION — ADMITTED, DISCUSSED AND NEGATIVED

Name of Members who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken	Remarks
				H M	
Shri Priya Ranjan Dasmunsi and 41 other members	Mismanagement of US-64 funds by Unit Trust of India adversely affecting the small investors and failure of the Government to take timely action to prevent it.	2.8.2001	2.8.2001	6 43	Shri M.K. Subba who had secured first position in the ballot, had requested the Speaker that Shri Priya Ranjan Dasmunsi, who had also given notice of adjournment motion on the same subject, might be permitted to seek leave of the House to move the adjournment motion in his place. The Speaker acceded to his request. Accordingly, Shri Priya Ranjan Dasmunsi sought leave of the House. As leave was not opposed, the Speaker informed that the leave was granted and directed that the motion would be taken up at 2 P.M. Accordingly, the motion was discussed and negatived.

3. BILLS

(i) Government Bills

Sl. No.	Title of the Bill introduced	Date of lying on the table	Date of discussion Table (in case of Bill passed by Rajya Sabha)	Date of taken in Lok Sabha	Time amend- H M	No. of amendments tabled	No. of Remarks carried	Progress/
1.	The Negotiable Instruments (Amendment) Bill, 2001	24.7.2001	—	—	—	—	—	Pending
2.	The Delhi Apartment Ownership Bill, 2001	24.7.2001	—	—	—	—	—	Pending
3.	The Advocates' Welfare Fund Bill, 2001	24.7.2001	—	6.8.2001 (Consideration and passing)	01 42	9	—	Passed
4.	The U.P. Sugarcane Cess (Validation) Repeal Bill, 2001, as passed by Rajya Sabha	—	27.4.2001 (Earlier Session)	24.7.2001 (Consideration and passing)	0 09	—	—	Passed
5.	The Vaccination (Repeal) Bill, 2001, as passed by Rajya Sabha	—	19.3.2001 (Earlier Session)	24.7.2001 (Consideration and passing)	0 15	—	—	Passed
6.	The Post-Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 2001, as passed by Rajya Sabha	—	19.3.2001 (Earlier Session)	24.7.2001 (Consideration and passing)	0 15	—	—	Passed
7.	The Industrial Disputes (Banking Companies) Decision (Repeal) Bill, 2001, as passed by Rajya Sabha	—	27.4.2001 (Earlier Session)	24.7.2001 (Consideration and passing)	0 15	—	—	Passed
8.	The Inter-State Water Disputes (Amendment) Bill, 2001	7.3.2001 (Earlier Session)	—	24.7.2001 27.7.2001 3.8.2001 (Consideration and passing)	02 53	—	—	Passed
9.	*The Food Corporations (Amendment) Bill, 2001	30.7.2001	—	7.8.2001 (Consideration and passing)	03 06	—	—	Passed
10.	The Trade Unions (Amendment) Bill, 2001, as passed by Rajya Sabha	—	3.8.2001	24.8.2001 (Consideration and passing)	01 56	7	—	Passed
11.	The Indian Council of World Affairs Bill, 2000, as passed by Lok Sabha	27.11.2000 (Earlier Session)	—	8.8.2001**	0 01	—	—	Bill withdrawn in Rajya Sabha on 10.8.2001
12.	\$The Live-stock	30.7.2001	—	8.8.2001	01 35	4	—	Passed

	Importation (Amendment) Bill, 2001			(Consideration and passing)				
13.	The Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2001	2.8.2001	—	16.8.2001 (Consideration and passing)	0 54	—	—	Passed
14.	The Competition Bill, 2001	6.8.2001	—	—	—	—	—	Pending
15.	The Hyderabad Export Duties (Validation) Repeal Bill, 2001	12.3.2001 (Earlier Session)	—	6.8.2001 (Consideration and passing)	0 09	—	—	Passed
16.	The Protection of Plant Varieties and Farmers' Rights Bill, 2000, as reported by the Joint Committee	14.12.1999 (Earlier Session)	—	12.3.2001 (Earlier Session)	03 39**†	73	63	Passed, as amended
				9.8.2001 (Consideration and passing)	01 48			
17.	The Central Sales Tax (Amendment) Bill, 2001	10.8.2001	—	28.8.2001 (Consideration and passing)	0 19	—	—	Passed
@18.	The Indian Council of World Affairs Bill, 2001	14.8.2001	— 30.8.2001 (As returned by Rajya Sabha with amendments)	20.8.2001 23.8.2001 (Consideration and passing) 30.8.2001 (Consideration of amendments made by Rajya Sabha)	02 01 0 01	— —	— —	Passed Amendments made by Rajya Sabha in the Bill, as passed by Lok Sabha, were considered and agreed to by Lok Sabha
19.	The Lokpal Bill, 2001	14.8.2001	—	—	—	—	—	Pending
20.	The Insurance (Amendment) Bill, 2001	16.8.2001	—	—	—	—	—	Pending
21.	The Energy Conservation Bill, 2000	24.2.2000 (Earlier Session)	— —	16.8.2001 17.8.2001 (Consideration and passing)	02 09	39	39	Passed, as Amended
22.	The Motor Vehicles (Amendment) Bill, 2001, as passed by Rajya Sabha	—	7.8.2001	29.8.2001 (Consideration and passing)	01 42	—	—	Passed
23.	The Indian Railway Companies (Repeal) Bill, 2001, as passed by Rajya Sabha.	—	7.8.2001	20.8.2001 (Consideration and passing)	0 15	—	—	Passed
24.	The Railway Companies	—	7.8.2001	20.8.2001 (Consideration)	0 07	—	—	Passed

	(Substitution of Parties in Civil Proceedings) Repeal Bill, 2001, as passed by Rajya Sabha			and passing)				
25.	The Pre-Natal Diagnostic Techniques (Regulation and Prevention of Misuse) Amendment Bill, 2001, as passed by Rajya Sabha	—	7.8.2001	21.8.2001 (Consideration and passing)	0 26	—	—	Passed
26.	The Indian Medical Council (Amendment) Bill, 2001, as passed by Rajya Sabha	—	7.8.2001	21.8.2001 (Consideration and passing)	0 56	—	—	Passed
27.	The Influx from Pakistan (Control) Repealing (Repeal) Bill, 2001, as passed by Rajya Sabha	—	7.8.2001	21.8.2001 (Consideration and passing)	0 32	—	—	Passed
28.	The Sugarcane Cess (Validation) Repeal Bill, 2001, as passed by Rajya Sabha	—	8.8.2001	20.8.2001 (Consideration and passing)	0 02	—	—	Passed
29.	The Warehousing Corporations (Amendment) Bill, 2001, as passed by Rajya Sabha	—	8.8.2001	20.8.2001 (Consideration and passing)	01 41	—	—	Passed
30.	The Repealing and Amending Bill, 2001, as passed by Rajya Sabha	—	9.8.2001	20.8.2001 (Consideration and passing)	0 37	—	—	Passed
31.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2001	21.8.2001	—	27.8.2001 (Consideration and passing)	02 23	8	2	Passed, as amended
32.	The Constitution (Ninety-First Amendment) Bill, 2000	27.11.2000 (Earlier Session)	—	21.8.2001 (Consideration and passing)	03 28	3	3	Passed, as amended
33.	The Two-Member Constituencies (Abolition) and Other Laws Repeal Bill, 2001	23.8.2001	—	28.8.2001 (Consideration and passing)	0 05	—	—	Passed
34.	#The Marriage Laws (Amendment) Bill, 2001, as passed by Rajya Sabha	—	23.8.2001	30.8.2001 (Consideration and passing)		—	—	Passed
35.	#The Code of Criminal Procedure (Amendment) Bill, 2001, as passed by Rajya Sabha	—	24.8.2001	30.8.2001 (Consideration and passing)	03 02	—	—	Passed
36.	#The Indian Divorce (Amendment) Bill, 2001, as passed by Rajya Sabha	—	28.8.2001	30.8.2001 (Consideration and passing)		—	—	Passed
37.	The Appropriation (No.3) Bill, 2001	28.8.2001	—	28.8.2001 (Consideration and passing)	0 03	—	—	Passed

38.	The Manipur Appropriation (Vote on Account) Bill, 2001	28.8.2001	—	28.8.2001 (Consideration and passing)	0 04	—	—	Passed
39.	The Registration and Other Related Laws (Amendment) Bill, 2000	1.12.2000 (Earlier Session)	—	28.8.2001 (Consideration and passing)	0 47	6	6	Passed as amended
40.	The Inland Waterways Authority of India (Amendment) Bill, 2001 as passed by Rajya Sabha	—	29.8.2001	30.8.2001 (Consideration and passing)	0 41	—	—	Passed
41.	The Companies (Amendment) Bill, 2001	30.8.2001	—	—	—	—	—	Pending
42.	The Sick Industrial Companies (Special Provisions) Repeal Bill, 2001	30.8.2001	—	—	—	—	—	Pending
43.	The Electricity Bill, 2001	30.8.2001	—	—	—	—	—	Pending
44.	The Salaries and Allowances of Ministers (Amendment) Bill, 2001	30.8.2001	—	30.8.2001 (Consideration and passing)	0 04	—	—	Passed
45.	The Offshore Areas Mineral (Development and Regulation) Bill, 2001	31.8.2001	—	—	—	—	—	Pending
46.	The Constitution Scheduled Castes Orders (Amendment) Bill, 2001	31.8.2001	—	—	—	—	—	Pending
47.	The Communication Convergence Bill, 2001	31.8.2001	—	—	—	—	—	Pending
48.	The Companies (Second Amendment) Bill, 2001	31.8.2001	—	—	—	—	—	Pending
49.	The Major Port Trusts (Amendment) Bill, 2001	31.8.2001	—	—	—	—	—	Pending

* The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Food Corporations (Amendment) Ordinance, 2001 (No. 4 of 2001) promulgated by the President on 22 May, 2001.

** The Bill was passed by Lok Sabha on 18.12.2000 during Winter Session. On 3.8.2001, Rajya Sabha adopted a motion recommending to Lok Sabha that Lok Sabha do agree to leave being granted by Rajya Sabha to withdraw the Bill. Motion for concurrence in the recommendations of Rajya Sabha for withdrawal of the Bill adopted by Lok Sabha on 8.8.2001.

§ The motion for consideration of the Bill was discussed together with Statutory Resolution seeking disapproval of the Live-stock Importation (Amendment) Ordinance, 2001 (No. 5 of 2001) promulgated by the President on 5 July, 2001.

***Time taken during earlier session.

@ The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Indian Council of World Affairs (Second) Ordinance, 2001 (No. 23 of 2001) promulgated by the President on 8 May, 2001.

Discussed together

SUMMARY

1. Bills pending at the end of the last Session	28
2. Bills introduced	24
3. Bills opposed at introduction stage	7
4. Bills passed by Rajya Sabha and laid on the Table	14
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	1
7. Bills passed	35
8. Bills negatived	Nil
9. Bills withdrawn	1*
10. Bills — part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/ Speaker	16
18. Bills reported by Standing Committees	8
19. Bills pending at the end of Seventh Session of Thirteenth Lok Sabha	31

* Bill passed by Lok Sabha was withdrawn in Rajya Sabha.

(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereof

S. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ date of reference	Date of presentation/ laying of reports	Remarks
1.	The Repealing and Amending Bill, 1999	21.12.1999 (R.S.)	Chairman	Home Affairs (6.12.2000)	25.7.2001	Passed
2.	The Indian Divorce (Amendment) Bill, 2000	15.12.2000 (R.S.)	Chairman	Home Affairs (19.12.2000)	25.7.2001	Passed
3.	The Freedom of Information Bill, 2000	25.7.2000 (L.S.)	Chairman	Home Affairs (18.9.2000)	25.7.2001	Pending in Lok Sabha
4.	The Negotiable Instruments (Amendment) Bill, 2001	24.7.2001 (L.S.)	Speaker	Finance (26.7.2001)	—	Pending with Committee
5.	The Delhi Apartment	24.7.2001 (L.S.)	Speaker	Urban and	—	Pending with

	Ownership Bill, 2001			Rural Development (26.7.2001)		Committee
6.	The Provisions of Municipalities (Extension to the Scheduled Areas) Bill, 2001	30.7.2001 (R.S.)	Speaker	Urban and Rural Development (6.8.2001)	—	Pending with Committee
7.	The Registration and Other Related Laws (Amendment) Bill, 2000	1.12.2000 (L.S.)	Chairman	Home Affairs (6.2.2001)	7.8.2001	Passed
8.	The Competition Bill, 2001	6.8.2001 (L.S.)	Chairman	Home Affairs (13.8.2001)	—	Pending with Committee
9.	The North-Eastern Council (Amendment) Bill, 1998	8.12.1998 (R.S.)	Chairman	Home Affairs (13.8.2001)	—	Pending with Committee
10.	The Haj Committee Bill, 2000	15.12.2000 (L.S.)	Speaker	External Affairs (15.12.2000)	23.8.2001	Pending in Rajya Sabha
11.	The Cine Workers Welfare Fund (Amendment) Bill, 2000	13.12.2000 (L.S.)	Speaker	Labour and Welfare (24.1.2001)	27.8.2001	Pending in Lok Sabha
12.	The General Insurance Business (Nationalisation) Amendment Bill, 2001	12.3.2001 (L.S.)	Speaker	Finance (27.8.2001)	—	Pending with Committee
13.	The Insurance (Amendment) Bill, 2001	16.8.2001 (L.S.)	Speaker	Finance (27.8.2001)	—	Pending with Committee
14.	The Multi-State Co-operative Societies Bill, 2000	24.11.2000 (L.S.)	Speaker	Agriculture (24.1.2001)	28.8.2001	Pending in Lok Sabha
15.	The Coal Mines (Nationalisation) Amendment Bill, 2000	24.4.2000 (R.S.)	Chairman	Energy (22.11.2000)	31.8.2001	Pending in Rajya Sabha
16.	The Sick Industrial Companies (Special Provisions) Repeal Bill, 2001	30.8.2001 (L.S.)	Speaker	Finance (31.8.2001)	—	Pending with Committee
17.	The Electricity Bill, 2001	30.8.2001 (L.S.)	Speaker	Energy (31.8.2001)	—	Pending with Committee
18.	The Constitution	31.8.2001	Speaker	Labour	—	Pending

	Scheduled Castes Orders (Amendment) Bill, 2001	(L.S.)		and Welfare (31.8.2001)		with Committee
19.	The Communication Convergence Bill, 2001	31.8.2001 (L.S.)	Speaker	Information Technology (31.8.2001)	—	Pending with Committee
20.	The Lokpal Bill, 2001	14.8.2001 (L.S.)	Chairman	Home Affairs (4.9.2001)	—	Pending with Committee
21.	The Companies (Amendment) Bill, 2001	30.8.2001 (L.S.)	Chairman	Home Affairs (4.9.2001)	—	Pending with Committee
22.	The Offshore Areas Mineral (Development and Regulation) Bill, 2001	31.8.2001 (L.S.)	Chairman	Industry (4.9.2001)	—	Pending with Committee
23.	The Companies (Second Amendment) Bill, 2001	31.8.2001 (L.S.)	Chairman	Home Affairs (4.9.2001)	—	Pending with Committee
24.	The Major Port Trusts (Amendment) Bill, 2001	31.8.2001 (L.S.)	Chairman	Transport and Tourism (4.9.2001)	—	Pending with Committee

(iii) Private Members' Bills

Sal. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion In Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress Remarks
1.	The Public Premises (Eviction of Un-authorized Occupants) Amendment Bill, 2000 (<i>Amendment of section 2</i>) by Shri Ramdas Athawale, M.P.	27.7.2001	—	—	—	—	—	Pending
2.	The Constitution (Amendment) Bill, 2000 (<i>Insertion of new article 18A</i>) by Shri Ramdas Athawale, M.P.	27.7.2001	—	—	—	—	—	Pending
3.	The Constitution (Amendment) Bill, 2000 (<i>Insertion of new Part XXIA, etc.</i>) by Shri Subodh Mohite, M.P.	27.7.2001	—	—	—	—	—	Pending
4.	The Constitution (Amendment) Bill, 2000 (<i>Insertion of new article 24A</i>) by Shri Subodh Mohite, M.P.	27.7.2001	—	—	—	—	—	Pending
5.	The States Reorganisation Commission Bill, 2000 by Shri Subodh Mohite, M.P.	27.7.2001	—	—	—	—	—	Pending
6.	The National Parks Bill, 2000 by Shri Subodh Mohite, M.P.	27.7.2001	—	—	—	—	—	Pending
7.	The Provision of Free Medical and Engineering Education to Meritorious and Economically Weaker Students Bill, 2000 by Shri Ramdas Athawale, M.P.	27.7.2001	—	—	—	—	—	Pending
8.	The Cotton Growers (Benefit) Bill, 2000 by Shri Ramdas Athawale, M.P.	27.7.2001	—	—	—	—	—	Pending

18.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 75, etc.</i>) by Shri G.M. Banatwalla, M.P.	27.7.2001	—	—	—	—	—	Pending
19.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of First Schedule</i>) by Shri Hannan Mollah, M.P.	27.7.2001	—	—	—	—	—	Pending
20.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 80</i>) by Shri Anant Gangaram Geete, M.P.	27.7.2001	—	—	—	—	—	Pending
21.	The Senior Citizens (Welfare) Bill, 2001 by Shri Chandrakant Khaire, M.P.	27.7.2001	—	—	—	—	—	Pending
22.	The Fruit and Vegetable Board Bill, 2001 by Shri Chandrakant Khaire, M.P.	27.7.2001	—	—	—	—	—	Pending
23.	The Prohibition on Religious Conversion Bill, 2001 by Shri Anant Gangaram Geete, M.P.	27.7.2001	—	—	—	—	—	Pending
24.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 103, etc.</i>) by Shri Hannan Mollah, M.P.	27.7.2001	—	—	—	—	—	Pending
25.	The Constitution (Scheduled Castes) (Union Territories) Order (Amendment) Bill, 2001 (<i>Amendment of the Schedule</i>) by Shri Pawan Kumar Bansal, M.P.	27.7.2001	—	—	—	—	—	Pending
26.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2001 (<i>Amendment of the Schedule</i>) by Shri Pawan Kumar Bansal, M.P.	27.7.2001	—	—	—	—	—	Pending
27.	The Constitution (Amendment) Bill,	27.7.2001	—	—	—	—	—	Pending

	2001 (<i>Amendment of articles 115 and 205</i>) by Shri Ramesh Chennithala, M.P.							
28.	The Punjab Municipal Corporation Law (Extension to Chandigarh) Bill, 2001 (<i>Amendment of the Schedule</i>) by Shri Pawan Kumar Bansal, M.P.	27.7.2001	—	—	—	—	—	Pending
29.	The Consumer Protection (Amendment) Bill, 2001 (<i>Amendment of section 2</i>) by Shri Ramesh Chennithala, M.P.	27.7.2001	—	—	—	—	—	Pending
30.	The Juvenile Justice (Amendment) Bill, 2001 (<i>Amendment of section 53</i>) by Shri Ramesh Chennithala, M.P.	27.7.2001	—	—	—	—	—	Pending
31.	The Forest (Conservation) Amendment Bill, 2001 (<i>Insertion of new section 2A</i>) by Shri Ramesh Chennithala, M.P.	27.7.2001	—	—	0 - 43 minutes taken on introduction of Bills from Sl. Nos. 1 to 31	—	—	Pending
32.	The Constitution (Amendment) Bill, 1999 (<i>Insertion of new article 75A, etc.</i>) by Shri Anant Gangaram Geete, M.P.	17.12.1999	24.11.2000 (Fifth Session) 23.2.2001 (Sixth Session) 27.7.2001	—	1 - 36 (excluding 01 minute taken during 5th Session and 2 hours 10 minutes taken during 6th Session)	—	—	Withdrawn by leave of the House
33.	The Scheduled Castes and the Scheduled Tribes (Reservation in Services) Bill, 2000 by Shri Pravin Rashtrapal, M.P.	20.4.2000	27.7.2001 10.8.2001 24.8.2001	—	4 - 40	—	—	Discussion on the motion for consideration not concluded. Pending
34.	The Street Children (Protection of Rights) Bill, 2000 by Shrimati	10.8.2001	—	—	—	—	—	Pending.

	Renuka Chowdhury; M.P.							
35.	The Constitution (Amendment) Bill, 2000 (<i>Amendment of article 15, etc.</i>) by Shri Vaiko, M.P.	10.8.2001	—	—	—	—	—	Pending
36.	The Constitution (Amendment) Bill, 2000 (<i>Substitution of new article for article 120, etc.</i>) by Shri Vaiko, M.P.	10.8.2001	—	—	—	—	—	Pending
37.	The Constitution (Amendment) Bill, 2000 (<i>Amendment of article 130</i>) by Shri Vaiko, M.P.	10.8.2001	—	—	—	—	—	Pending
38.	The Constitution (Amendment) Bill, 2000 (<i>Substitution of new Schedule for Seventh Schedule</i>) by Shri Vaiko, M.P.	10.8.2001	—	—	—	—	—	Pending
39.	The Women and Girls (Protection of Property Rights) Bill, 2000 by Shrimati Renuka Chowdhury, M.P.	10.8.2001	—	—	—	—	—	Pending
40.	The Unit Trust of India (Amendment) Bill, 2000 (<i>Amendment of section 10</i>) by Shri Kirit Somaiya, M.P.	10.8.2001	—	—	—	—	—	Pending
41.	The Unit Trust of India (Amendment) Bill, 2000 (<i>Insertion of new section 21A</i>) by Shri Kirit Somaiya, M.P.	10.8.2001	—	—	—	—	—	Pending
42.	The Unit Trust of India (Amendment) Bill, 2000 (<i>Insertion of new Chapter IIIA</i>) by Shri Kirit Somaiya, M.P.	10.8.2001	—	—	—	—	—	Pending
43.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2001 (<i>Amendment of the Schedule</i>) by Shri Adhir Chowdhary, M.P.	10.8.2001	—	—	—	—	—	Pending

44.	The Prevention of Sexual Abuse of Women at Work-Place Bill, 2001 by Shrimati Renuka Chowdhury, M.P.	10.8.2001	—	—	—	—	—	Pending
45.	The National Commission for Disaster Management Bill, 2001 by Shri Sushilkumar Shinde, M.P.	10.8.2001	—	—	—	—	—	Pending
46.	The Rapid Action Force Bill, 2001 by Shri Iqbal Ahmed Saradgi, M.P.	10.8.2001	—	—	—	—	—	Pending
47.	The Adoption of Children (Regulation) Bill, 2001 by Shri Iqbal Ahmed Saradgi, M.P.	10.8.2001	—	—	—	—	—	Pending
48.	The Computer Training Centres (Regulation) Bill, 2001 by Shri Iqbal Ahmed Saradgi, M.P.	10.8.2001	—	—	—	—	—	Pending
49.	The Reservation in Educational Institutions (For Children of Parents Living Below Poverty Line) Bill, 2001 by Shri Iqbal Ahmed Saradgi, M.P.	10.8.2001	—	—	—	—	—	Pending
50.	The Women (Reservation in Service) Bill, 2001 by Shrimati Renuka Chowdhury, M.P.	10.8.2001	—	—	—	—	—	Pending
51.	The National Commission for Persons with Disabilities Bill, 2001 by Shri Sushilkumar Shinde, M.P.	10.8.2001	—	—	0 - 23 minutes taken on introduction of Bills from Sl. Nos. 34 to 51	—	—	Pending
52.	The Constitution (Amendment) Bill, 2000(<i>Amendment of article 177</i>) by Shri Basavanagoud Kolar, M.P.	24.8.2001	—	—	—	—	—	Pending
53.	The Constitution (Amendment) Bill,	24.8.2001	—	—	—	—	—	Pending

	2001 (<i>Amendment of article 130</i>) by Shri Suresh Kurup, M.P.							
54.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 217</i>) by Shri Basavanagoud Kolar, M.P.	24.8.2001	—	—	—	—	—	Pending
55.	The Forest (Conservation) Amendment Bill, 2001 (<i>Amendment of section 2</i>) by Shri Ramanand Singh, M.P.	24.8.2001	—	—	—	—	—	Pending
56.	The Consumer Protection (Amendment) Bill, 2001 (<i>Amendment of section 2, etc.</i>) by Shri Anandrao Vithoba Adsul, M.P.	24.8.2001	—	—	—	—	—	Pending
57.	The Cinematograph (Amendment) Bill, 2001 (<i>Amendment of section 2, etc.</i>) by Shri Anandrao Vithoba Adsul, M.P.	24.8.2001	—	—	—	—	—	Pending
58.	The Indian Penal Code (Amendment) Bill, 2001 (<i>Insertion of new sections 298A to 298C</i>) by Shri G.M. Banatwalla, M.P.	24.8.2001	—	—	—	—	—	Pending
59.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 85, etc.</i>) by Shri Pawan Kumar Bansal, M.P.	24.8.2001	—	—	—	—	—	Pending
60.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 189</i>) by Shri Basavanagoud Kolar, M.P.	24.8.2001	—	—	—	—	—	Pending
61.	The Code of Criminal Procedure (Amendment) Bill, 2001 (<i>Amendment of first Schedule</i>) by Shri Anandrao Vithoba Adsul, M.P.	24.8.2001	—	—	—	—	—	Pending

62.	The Constitution (Amendment) Bill, 2001 (<i>Amendment of article 117, etc.</i>) by Shri Anandrao Vithoba Adsul, M.P.	24.8.2001	—	—	0-07 minutes taken on introduction of Bills from Sl. Nos. 52 to 62	—	—	Pending
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SUMMARY

1. Bills pending at the end of the last session 169
2. Bills introduced 60
3. Bills withdrawn 3
4. Bills negatived NIL
5. Bills removed from the Register of Pending Bills 2
6. Bills part-discussed 1
7. Bills pending at the end of the Session *vide* para No. 2232 of Bulletin-Part II, dated 10 September, 2001 224

4. CALLING ATTENTION

Sl. No.	Subject	Name of member who called attention	<u>Name of Minister</u> Date when taken up	Time taken
				H M
1.	Situation arising out of recent killings of members of minority Community in Doda, Jammu & Kashmir and steps taken by the Government in regard thereto.	Shri Pawan Kumar Bansal	Shri L.K. Advani 9.8.2001	1 - 52
2.	Situation arising out of difficulties being faced by Jute growers and Jute industry in the country and steps taken by the Government in regard thereto.	Shri Basudeb Acharia	Shri Kashi Ram Rana 24.8.2001	0 - 36

5. COMMITTEES

(i) Financial Committees

Sl. No.	Name of Committees	Date of Constitution	No. of Sitzings	Duration H- M	Average percentage of attendance by members	Study Tours/ Local Visits Under-taken	Reports Presented Original	Reports Action Taken	Remarks
1.	Committee on Estimates	27.04.2001	1	1 00	56.6%	—	—	—	
2.	Committee on Public Undertakings	01.05.2001	1	0 30	36%	—	2	—	Laid thirteen study-tour Reports and one Actiontaken Statement.
3.	Committee on Public Accounts	27.04.2001	*6	7 50	41.66%	—	3	—	*Main Committee-2 Sub-Committee-4
			8	9 20	44.73%	—	5	—	

(ii) Standing Committees

Sl. No.	Name of Committees	Date of Constitution	No. of Sittings	Duration	Average percentage of attendance by members	Study Tours/ Local Visits undertaken	Reports Presented	Reports Action Taken	Remarks
				H M					
1.	Committee on Agriculture	01.01.2001	2	1 30	44%	—	2	—	—
2.	Committee on Defence	01.01.2001	1	1 15	32.14%	—	1	—	—
3.	Committee on Energy	01.01.2001	2	1 30	47%	—	1	—	—
4.	Committee on External Affairs	31.12.2000	5	8 20	29.77%	—	@1	@1	
5.	Committee on Finance	01.01.2001	1	1 30	38%	—	—	—	—
6.	Committee on Food, Civil Supplies and Public Distribution	01.01.2001	1	1 45	36.6%	—	—	—	—
7.	Committee of Labour & Welfare	01.01.2001	1	1 00	55%	—	**1	—	**On the Cine Workers Welfare Fund (Amendment) Bill, 2000.
8.	(I) Committee on Petroleum and Chemicals (Main Committee)	01.01.2001	2	2 30	36.66%	Weekend Study Tour to Nangal Fertilizer Plant on 25 and 26 August, 2001.	1	4	—
	(II) Sub-Committees/ Study Group								
	(i) Petroleum		3	2 45	33.33%				
	(ii) Chemicals and Petro-Chemicals		1	0 45	40%				
	(iii) Fertilizers		2	1 45	40%				
	(iv) Study Group		2	2 00	50%				
9.	Committee on Railways	01.01.2001	1	0 15	30%	—	—	—	Statements on seven Action Taken Reports were laid on Tables

									of Lok Sabha and Rajya Sabha on 24.8.2001.
10.	Committee on Urban and Rural Development	01.01.2001	3	3 15	49%	—	—	—	—
11.	Committee on Information & Technology	01.01.2001	6	8 10	40%	—	3	—	
<p>@ Sixth Report on Action Taken by Government on the recommendations contained in the Third Report of the Committee on “India’s Role in U.N. with particular reference to her claim for Permanent Membership of the Security Council” and Seventh Report on “Haj Committee Bill, 2000.”</p>									

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of Committees	Date of Constitution	No. of Sittings	Duration	Average percentage of attendance by members	Study Tours/ Local Visits Undertaken	Reports Original	Reports Presented Action Taken	Remarks
				H M					
1.	Business Advisory Committee	25.10.2000	6	3 00	71.11%	—	6	—	—
2.	Committee of Privileges	13.3.2001	—	—	—	—	—	—	—
3.	Committee on Ethics	16.5.2001	1	0 45	66.66%	—	*1	—	—
4.	Committee on Absence of Members from the sittings of the House	16.1.2001	1	1 00	53.3%	—	1	—	—
5.	Committee on Government Assurances	16.1.2001	3	3 00	55%	—	2	—	—
6.	Committee on Papers Laid on the Table	16.1.2001	1	0 30	40%	—	2	—	—
7.	Committee on Petitions	22.1.2001	2	2 55	67%	—	2	—	—
8.	Committee on Private Members' Bills and Resolutions	16.1.2001	4	3 30	52%	—	4	—	—
9.	Joint Committee on Offices of Profit	27.12.1999	—	—	—	—	—	—	—
10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	01.05.2001	6	9 00	38.3%	—	2	3	1(Tour Report)
11.	Rules Committee	16.01.2001	1	1 00	80%	—	—	—	—
12.	(i) House Committee	25.10.2000	1	1 30	58.3%	—	—	—	—
	(ii) Study Group of House Committee to examine unauthorised use of motor garages		1	1 00	67%	—	—	—	—

13.	Committee on Subordinate Legislation	30.01.2001	2	1 45	40%	—	—	—	—
14.	Joint Committee on Salaries and Allowances of Members of Parliament	01.03.2001	2	3 40	50%	—	—	—	—
15.	General Purposes Committee	21.02.2000	—	—	—	—	—	—	—
16.	Railway Convention Committee	21.01.2001	1	1 00	45%	—	—	—	—
17.	Joint Committee on Food Management in Parliament House Complex	12.05.2001	2	2 30	37%	—	—	—	—

* First Report on 'Ethics Related Matters' was presented by Hon'ble Chairman to Hon'ble Speaker on 31.8.2001

6. DIVISIONS

Sl. No.	Date	Subject matter	Brief question on which Division	Final	Remarks

			was sought	Result	
1.	21.8.2001	Constitution (Ninety-first Amendment) Bill, 2000 (Amendment of articles 55, 81, 82, 170, 330 and 332) moved by Shri Arun Jaitley, Minister of Law, Justice & Company	On the motion for	<u>Adopted</u> Ayes: 302 Noes: 2	By operating

Affairs.

Consideration

Abstn.: 1

AVR

					machine
2.	21.8.2001	-do-	On the motion for adoption of clauses	<u>Adopted</u> Ayes: 303 Noes: 1	-do-

2 to 7

Abstn.: Nil

3.

21.8.2001

-do-

On the motion for
passing of the Bill

Passed
Ayes: 303
Noes: 2

-do-

7. FINANCIAL BUSINESS

Subject	Date of Presentation	Date(s) of Discussion	Time taken		
			H	M	
(i) General Budget					
Supplementary Demands for Grants in respect of Budget (General) 2001-2002.	16.8.2001	27.8.2001 28.8.2001	Discussion and voting on Supplementary Demands for Grants (General)	5	20
(ii) Manipur Budget					
Budget (Manipur) for 2001-2002.	21.8.2001	28.8.2001	General discussion Discussion and voting on Demands for Grants on Account	1	33

8. LEAVE OF ABSENCE

Sl. No.	Name of Member	Period for which leave granted	Date when leave granted
1.	Shri Laxman Giluwa	16.12.2000 to 17.12.2000 19.02.2001 to 23.03.2001 and 16.04.2001	23.08.2001
2.	Shri Ashok Kumar Singh Chandel	19.02.2001 to 23.03.2001 16.04.2001 to 27.04.2001 and 23.07.2001 to 05.08.2001	
3.	Shri M.V. Chandrashekhara Murthy	19.02.2001 to 23.03.2001	
4.	Shri Sadashivrao D. Mandlik	09.03.2001 to 23.03.2001 and 16.04.2001 to 19.04.2001	
5.	Km. Mamata Banerjee	17.03.2001 to 23.03.2001 and 16.04.2001 to 27.04.2001	
6.	Shri Akbor Ali Khandoker	16.03.2001 to 23.03.2001 and 16.04.2001 to 27.04.2001	
7.	Shri Sudip Bandyopadhyay	16.03.2001 to 23.03.2001 and 16.04.2001 to 27.04.2001	
8.	Shri Sunil Dutt	23.07.2001 to 31.08.2001	
9.	Shri Nikhil Kumar Choudhary	27.07.2001 to 31.08.2001	
10.	Shri Samar Choudhury	23.07.2001 to 31.08.2001	

9. MOTIONS

(i) Motions under Rules 191 and 342

Brief Subject	Motion under Rule	Name of member who moved	Date(s) of discussion	Time taken	Ministry/ Department concerned	Remarks
—Nil—						

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	653
No. of motions admitted	:	78
No. of motions discussed	:	Nil
No. of motions remained part-discussed	:	Nil
Total time taken	:	Nil

(ii) Motions under Rule 388 for Suspension of Rules

Brief Subject	Name of member who moved	Date(s) on which motions discussed	Time taken	Remarks
			H M	
1. Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 53 to the Protection of Plant Varieties and Farmers' Rights Bill, 2000	Shri Shripad Yesso Naik	9.8.2001	0 1	Adopted
2. Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to Government amendment No. 37 to the Energy Conservation Bill, 2000	Shri Suresh P. Prabhu	17.8.2001	0 1	Adopted
3. Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok	Shri Pramod Mahajan	27.8. 2001	0 1	Adopted

<p>Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment No. 1 to the Salary Allowances and Pension of Members of Parliament (Amendment) Bill, 2001</p>				
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10. OATH OR AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken
1.	Shri Elumalai@ Dalit Ezhilmalai	Tiruchirapalli/ Tamil Nadu	Affirmation	Tamil	23.07.2001	0 04
2.	Shri Ram Murti Singh Verma	Shahjahanpur/ Uttar Pradesh	Oath	Hindi		
3.	Shri Prabodh Panda	Midnapore/ West Bengal	Affirmation	Bengali		

11. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death	Date of Obituary Reference	Time taken
*1.	King Birendra Bir Bikram Shah Dev of Nepal	01.06.2001	23.07.2001	0-15
*2.	Shri Shyam Lal Bansawal (Sitting Member)	22.05.2001		
3.	Shri Z.M. Kahandole (Member, Fourth, Fifth, Seventh, Tenth and Twelfth Lok Sabha)	19.04.2001		
4.	Shri Amrit Nahata (Member, Fourth to Sixth Lok Sabha)	26.04.2001		
5.	Shri N. Tombi Singh (Member, Fifth, Sixth, Eighth and Ninth Lok Sabha)	06.05.2001		
6.	Shri Sudhakar Rao Naik (Member, Twelfth Lok Sabha)	10.05.2001		
7.	Shri G.Y. Krishnan (Member, Fourth to Seventh Lok Sabha)	20.05.2001		
8.	Shri Ram Dhan (Member, Fourth to Sixth, Eighth and Ninth Lok Sabha)	23.05.2001		
9.	Shri P. Ramachandran (Member, Sixth Lok Sabha)	23.05.2001		
10.	Shri Jagan Nath Kaushal (Member, Seventh & Eighth Lok Sabha)	31.05.2001		
11.	Shri C.R. Pattabhi Raman (Member, Second & Third Lok Sabha)	19.06.2001		
12.	Shri Niren Ghosh (Member, Seventh Lok Sabha)	01.07.2001	24.07.2001	0-05
13.	Shri Thota Subba Rao (Member, Tenth Lok Sabha)	10.07.2001		
*14.	Smt. Phoolan Devi (Sitting Member)	25.07.2001	26.07.2001	0-03
15.	Begum Aizaz Rasul (Member, Constituent Assembly)	01.08.2001	14.08.2001	0-02
16.	Shri Ramphal Upadhyay (Member, Twelfth Lok Sabha)	11.08.2001	17.08.2001	0-02
17.	Shri Kanhu Charan Jena (Member, First to Third Lok Sabha)	21.02.2000	28.08.2001	0-02
18.	Shri G.K. Mooppanar (Sitting Member, Rajya Sabha)	30.08.2001	30.08.2001	0-03

12. PAPERS LAID ON THE TABLE

(a) By Government	979
(b) By Private Member	Nil

13. PETITIONS

Petitions presented by Members ... 2

14. PRIVILEGE MATTERS

Brief Subject	Name of the member who raised the matter	Date on which matter brought before the House	Time Taken	Decision of Chair/House
<p>Notice of question of privilege dated 30.8.2001 given by Shri Pawan Kumar Bansal, MP against Shri Arun Shourie, Minister of State for Disinvestment for allegedly causing breach of privilege and contempt of the House by seeking verification of a letter quoted by Shri Priya Ranjan Dasmunsi, MP in the House and by ordering CBI inquiry into the matter.</p>	<p>Shri Pawan Kumar Bansal</p>	<p>30.8.2001</p>	<p>- 03</p>	<p>Hon'ble Speaker made an observation in the House on 30.8.2001 informing the members that since Shri Arun Shourie was a member of Rajya Sabha he was referring the matter to Hon'ble Chairman, Rajya Sabha, in accordance with the procedure laid down by Committees of Privileges of Lok Sabha and Rajya Sabha in the Report of their joint sitting in 1954.</p>

15. QUESTIONS

(I) STARRED QUESTIONS	
(a) Number of Questions put down in Question Lists for oral answers	580
(b) Number of Questions orally answered	87
(II) SHORT NOTICE QUESTIONS	
(a) Number of Questions put down in Short Notice Question List	Nil
(b) Number of Short Notice Question orally answered	Nil
(c) Number of Short Notice Question Laid on Table of the House	Nil
(III) UNSTARRED QUESTIONS	
(a) Number of Questions put down in Question Lists for written answers <small>* Including 2 Questions deleted from unstarred List of Questions.</small>	6081*
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answers or the Member was absent.	6574

**(IV) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS
DURING THE SEVENTH SESSION OF THIRTEENTH LOK SABHA**

Sl. No.	Brief Subject	Name of members who got priority in the ballot to raise the discussion	Date of Discussion	Ministry/Deptt.	Time taken H-M
1.	Identification of most Backward areas	Shri Adhir Chowdhary	3.8.2001	Planning	0.40
2.	Welfare of Tribals	Shri G. Putta Swamy Gowda	17.8.2001	Tribal Affairs	1.11
3.	Dereservation in the Small Scale Sector	Shri Naresh Puglia	20.8.2001	Small Scale Industries, Agro and Rural Industries	0.33
4.	Losses suffered by Super Bazar	Shri Prabhunath Singh	22.8.2001	Consumer Affairs, Food and Public Distribution	0.36

16. RESOLUTIONS

(i) Government Resolution

Brief subject	Name of Member Who moved	Date of moving and discussion	Time taken H M	Ministry/ Department concerned	Remarks
That this House approves the recommendations contained in Paragraphs 40, 41, 43, 45, 46, 47 48 and 49 of the Second Report of the Railway Convention Committee, 1999 appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues etc., which was presented to Lok Sabha on 23rd February, 2001.	Shri Nitish Kumar	23.8.2001	0 01	Railways	Adopted

(ii) Statutory Resolutions

Sl. No.	Subject	Article/ Section of the Constitution/Act	Name of Member who moved	Date of moving and discussion	Time Taken H M	Ministry/ Department concerned	Remarks
1.	Approval of the Proclamation issued by the President on the 2nd June, 2001 under article 356 of the Constitution in relation to the State of Manipur.	Article 356	Shri L.K. Advani	30.7.2001	03 - 56	Home Affairs	Adopted
2.	Disapproval of the Food Corporations (Amendment) Ordinance, 2001 (No. 4 of 2001)	Article 123	Shri Basudeb Acharia	7.8.2001	#3 - 00	Food and Civil Supplies	Negated
3.	Disapproval of the Live-Stock Importation (Amendment) Ordinance, 2001 (No. 5 of 2001)	Article 123	Shri Varkala Radhakrishnan	8.8.2001	*01- 30	Agriculture	Negated
4.	Disapproval of the Indian Council of World Affairs (Second) Ordinance, 2001 (No. 3 of 2001)	Article 123	Shri Varkala Radhakrishnan	20.8.2001 23.8.2001	@2 - 00	External Affairs	Negated

@ Discussed together with the motion for consideration of the Indian Council of World Affairs Bill, 2001.

(iii) Private Members' Resolutions

Sl No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken H M	Ministry/ Departments	Remarks
1.	This House urges upon the Government to formulate a programme with allocation of adequate funds for time bound completion of all projects which have been pending for the last several years and to ensure that new schemes are launched only after arrangements for adequate funds have been made so as to enable their completion within a stipulated period.	Shri Ramanand Singh	2.3.2001 (Sixth Session) 3.8.2001 17.8.2001	3 05 (excluding 10 minutes taken during Sixth Session)	(i) Statistics and Programme Implementation (ii) Planning	Withdrawn
2.	As the decision to withdraw the quantitative restrictions with effect from 1st April, 2001 will seriously affect Indian economy and result in closure of domestic industries and severe unemployment, this House urges upon the Government to review its decision and to renegotiate the terms of General Agreement on Trade and Tariffs (GATT) in order to protect the industrial and agricultural sector.	Shri Sunil Khan	17.8.2001	1 57	Commerce and Industry	Discussion not concluded

17. SHORT DURATION DISCUSSIONS

(RULE 193)

Sl. No.	Brief Subject	Under Rule	Name of member who moved	Date(s) of discussion	Time Taken H M	Ministry/ Department concerned	Remarks
1.	Statement made by the Prime Minister Regarding 'recent summit-level talks held between India and Pakistan in Agra'.	193	Shri Mulayam Singh Yadav	24.7.2001 25.7.2001 1.8.2001 6.8.2001 7.8.2001	12 -33	External Affairs	Discussion concluded
2.	Loss of lives and property due to floods, drought and other natural calamities in various parts of the country	193	Kunwar Akhilesh Singh	8.8.2001 9.8.2001	8 -16	Agriculture	Discussion concluded
3.	'Saffronisation' of Education	193	Shri Somnath Chatterjee	16.8.2001 20.8.2001	8 - 21	Human Resource Development	Discussion concluded
4.	Disinvestment of Public Sector Undertakings	193	Shri Basudeb Acharia	23.8.2001	6 -09	Department of Disinvestment	Discussion concluded
5.	New Telecom Policy, 1999 and its effect on the licenses and revenue generation of Government of India in general and limited mobility issue in particular	193	Shri Priya Ranjan Dasmunsi	29.8.2001	4 - 21	Communications	Discussion concluded
6.	Acute problems being faced by poor in rural and urban areas in various parts of the country due to non-availability of foodgrains	193	Shri Bikram Keshari Deo	30.8.2001	5 - 34	Consumer Affairs, Food and Public Distribution	Discussion concluded

SHORT DURATION DISCUSSION UNDER RULE 193 ON

MATTERS OF URGENT PUBLIC IMPORTANCE

SUMMARY

No. of notices received	:	363
No. of discussions admitted	:	7
No. of discussions held	:	6
No. of discussions remained part-discussed	:	Nil
Total time taken	:	45 Hours 14 Minutes

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
Announcements/Observations/References/Rulings

Sl. No.	Subject	By Whom	Date
1.	Announcement regarding decision to refer all the matters relating to U.T.I. including the issues discussed in the House to the JPC on 'Stock Market Scam and Matters relating thereto'.	The Speaker	3.8.2001
2.	Reference regarding the 59th anniversary of the 'Quit India Movement' launched on 9th August, 1942 and the 56th anniversary of the dropping of atomic bombs on the Japanese cities of Hiroshima and Nagasaki.	The Speaker	9.2.2001
3.	Observation regarding advance circulation of copies of the Statements to be made by Ministers in the House.	The Deputy Speaker	21.8.2001
4.	Valedictory references on the conclusion of Seventh Session of Thirteenth Lok Sabha.	The Speaker, the Leader of Opposition (Smt. Sonia Gandhi) and the Prime Minister	31.8.2001

19. STATEMENTS

(i) Statements made/laid by Ministers under Rule 372 during Seventh Session of Thirteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time taken
1.	Recent Summit-level talks held between India and Pakistan in Agra.	Shri Atal Bihari Vajpayee	24.7.2001	0 – 10
2.	*CNG supply in Delhi.	Shri Ram Naik	25.7.2001	0 – 01
3.	Government business for the week commencing 30.7.2001.	Shri Pramod Mahajan	27.7.2001	0 – 01
4.	CBI raids on retired Air Force Officers; premises.	Shri Jaswant Singh	30.7.2001	0 – 03
5.	*@Killing of Smt. Phoolan Devi Hon'ble Member of Parliament.	Shri L.K. Advani	31.7.2001	0 – 02
6.	Recent incident of killings in Village Sirsawan, District Moradabad.	Shri L.K. Advani	2.8.2001	0 – 03
7.	Government business for the Week commencing 6.8.2001.	Shri Pramod Mahajan	3.8.2001	0 – 01
8.	*Management of floods.	Shri Arjun Sethi	6.8.2001	0 – 01
9.	Ammunition accident at Central Ordnance Depot, Jabalpur on 6.8.2001.	Shri Jaswant Singh	7.8.2001	0 – 01
10.	Remote Sensing Data Policy.	Smt. asundhara Raje	8.8.2001	0 – 02
11.	Government business for the week commencing 13.8.2001.	Shri Pramod Mahajan	10.8.2001	0 – 02
12.	No purchase-no sale of Petroleum Products Campaign announced by the Federation of All India Petroleum Traders.	Shri Ram Naik	17.8.2001	0 – 04
13.	Government business for the week commencing 28.8.2001.	Shri Pramod Mahajan	17.8.2001	0 – 01
14.	Collision of 132 Dn Muzaffarpur Sealdah Passenger with rolled down Wagons at Jamui Station on Danapur Division of Eastern Railway on 16.8.2001.	Shri Nitish Kumar	17.8.2001	0- 04
15.	Recent visit to Nepal.	Shri Jaswant Singh	21.8.2001	0 -05

16.	Patent on Basmati Rice lines and Grains to Ricetec Inc. U.S.A.	Dr. Raman	23.8.2001	0 - 05
17.	Government business for the remaining part of the session.	Shri Pramod Mahajan	24.8.2001	0 - 02
18.	Situation in the All India Institute of Medical Sciences, New Delhi.	Dr. C.P. Thakur	28.8.2001	0 - 01
19.	Setting up of a non-lapsable Special Railway Safety Fund for Indian Railway.	Shri Nitish Kumar	29.8.2001	0 - 05
20.	Promotion of India- Pakistan Relations.	Shri Jaswant Singh	31.8.2001	0 - 02
* Laid a copy (Hindi and English versions) on the Table of the House @ Clarificatory questions were asked next day i.e. 1.8.2001				

(ii) Matters Under Rule 377

Position regarding receipt of replies from Ministries concerned during Thirteenth Lok Sabha as on 10.10.2001

	Total Number of Matters raised	No. of replies sent to Members by Ministries and copies Endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (20.10.1999 to 29.10.1999)	49	42	85.71
Second Session (29.22.1999 to 23.12.1999)	174	130	74.71
Third Session (23.2.2000 to 17.5.2000)	225	157	69.78
Fourth Session (24.7.2000 to 25.8.2000)	163	125	76.69
Fifth Session (20.11.2000 to 22.12.2000)	188	141	75.00
Sixth Session (19.2.2001 to 27.4.2001)	249	164	65.86
Seventh Session (23.07.2001 to 31.08.2001)	277	77	27.80

(iii) Statement showing the time spent on disorderly scenes/interruptions in the House during Seventh Session of Thirteenth Lok Sabha

Date	Time spent on Interruptions	Time lost due to Adjourn	Remarks
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		ment of the House following interruptions	
25.7.2001	0 - 05	0 - 48	Interruptions started at 12.07 P.M. and continued upto 12.12 P.M. Lok Sabha adjourned at 12.12 P.M. to meet at 2 P.M.
27.7.2001	0 - 11	1 - 47	Interruptions started at 11.02 A.M. and continued upto 11.13 A.M. Lok Sabha adjourned at 11.13 A.M. to meet at 2 P.M.
30.7.2001	0 - 01	0 - 49	Interruptions started at 12.10 P.M. and continued upto 12.11 P.M. Lok Sabha adjourned at 12.11 P.M. to meet at 2 P.M.
31.7.2001	0 - 05	5 - 47	Interruptions started at 11 A.M. and continued upto 11.03 A.M. Lok Sabha adjourned at 11.03 A.M. to meet at 2 P.M. Interruptions again started at 2.08 P.M. and continued upto 2.10 P.M. Lok Sabha adjourned at 2.10 P.M. for the day.
01.8.2001	0 - 08	-	Interruptions started at 11 A.M. and continued upto 11.08 A.M.
06.8.2001	0 - 25	-	Interruptions started at 11.03 P.M. and continued upto 12.13 P.M. Interruptions again started at 12.17 P.M. and continued upto 12.32 P.M.
10.8.2001	0 - 11	0 - 39	Interruptions started at 12.10 P.M. and continued upto 12.21 P.M. Lok Sabha adjourned at 12.21 P.M. to meet at 2 P.M.
13.8.2001	0 - 07	5 - 46	Interruptions started at 11 A.M. and continued upto 11.07 A.M. Lok Sabha adjourned at 11.07 A.M. to meet at 2 P.M. At 2 P.M. when the House re-assembled, interruptions again started. Amidst interruptions, papers etc. were laid on the Table. Lok Sabha adjourned at 2.07 P.M. for the day.
14.8.2001	0 - 02	5 - 46	Interruptions started at 11.04 A.M. and continued upto 11.06 A.M. Lok Sabha adjourned at 11.06 A.M. to meet at 12 Noon. At 12 Noon, when the House re-assembled, interruptions again started. Amidst interruptions, papers etc. were laid on the Table and Lok Sabha adjourned at 12.08 P.M. for the day
21.8.2001	0 - 06	1 - 53	Interruptions started at 11.01 A.M. and

			continued upto 11.07 A.M. Lok Sabha adjourned at 11.07 A.M. to meet at 2 P.M.
22.8.2001	0 - 22	4 - 33	Interruptions started at 12.05 P.M. and continued upto 12.09 P.M. Lok Sabha adjourned at 12.09 to meet at 2 P.M. At 2 P.M. when the House re-assembled, interruptions again started and continued upto 2.15 P.M. Lok Sabha adjourned at 2.15 P.M. to meet at 2.30 P.M. At 2.30 P.M. interruptions again started and continued upto 2.33 P.M. Lok Sabha adjourned at 2.33 P.M. for the day.
	1 -43	27 - 48	
Time calculated on the basis of normal time of the House i.e. from 11 AM to 1 PM and 2 PM to 6 PM.			

(iv) Statement indicating matters raised after Question Hour and before taking up of the listed business and the time taken thereon during Seventh Session of Thirteenth Lok Sabha

Date	Number of matters Raised	Number of Members who spoke	Time Taken
23.7.2001	Nil	Nil	Nil
24.7.2001	13	41	1-29
25.7.2001	Nil	Nil	Nil
26.7.2001	Nil	Nil	Nil
27.7.2001	Nil	Nil	Nil
30.7.2001	1	1	0-03
31.7.2001	Nil	Nil	Nil
01.8.2001	11	16	1-01
02.8.2001	17	21	0-53
03.8.2001	23	25	0-49
06.8.2001	2	7	0-27
07.8.2001	2	5	0-20
08.8.2001	34	39	1-37
09.8.2001	Nil	Nil	Nil
10.8.2001	29	31	1-25

13.8.2001	Nil	Nil	Nil
14.8.2001	Nil	Nil	Nil
16.8.2001	25	31	1-10
17.8.2001	24	27	1-04
20.8.2001	6	8	0-29
21.8.2001	Nil	Nil	Nil
22.8.2001	Nil	Nil	Nil
23.8.2001	6	11	1-17
24.8.2001	25	26	1-09
27.8.2001	25	32	1-29
28.8.2001	19	24	0-59
29.8.2001	18	25	1-27
30.8.2001	15	22	1-01
31.8.2001	9	10	0-26
Total	304	402	18-35

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SEVENTH SESSION
OF THIRTEENTH LOK SABHA**

Business	Time Taken H M	Percentage of the total time taken
ADJOURNMENT MOTION	6.43	3.84
BILLS—		
(a) Government Bills	*39.58	22.90
(b) Private Member's Bills	7.30	4.29
BUDGETS—		
(a) General Budget	5.20	3.05
(b) Budget in respect of State under President's rule	1.33	0.88
CALLING ATTENTION NOTICES	2.26	1.39
DISCUSSIONS—		
(a) Half-an-Hour Discussions (Rule 55)	3.00	1.79
(b) Short Duration Discussions (Rule 193)	45.14	25.92
MATTERS OF URGENT PUBLIC IMPORTANCE RAISED AFTER THE QUESTION HOUR	18.35	10.64
MATTERS UNDER RULE 377	4.00	2.29

MOTIONS Motions under rule 388	0.03	0.03
QUESTIONS	21.03	12.06
RESOLUTIONS— (a) Government Resolutions (b) Statutory Resolutions (c) Private Members' Resolutions	0.02 *3.56 5.02	0.02 2.25 2.88
STATEMENTS (RULE 372)—	0.56	0.53
OTHER MATTERS such as Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	9.09	5.24
Total:	174.30	100.00
* Joint discussion took place on Statutory Resolution — [<i>vide</i> Statement No. 16(ii) Sl. Nos. 2 to 4] and Motion for Consideration of connected Government Bills [<i>vide</i> Statement No. 3(i), Sl. Nos. 9.12 and 18] Time taken on Joint discussion has been shown under Government Bills.		